Annexure - 3

Name of the corporate debtor: BALAJI LIFESTYLE TECHNOLOGIES PRIVATE LIMITED

Date of commencement of CIRP: 01/06/2022

List of creditors as on: 22/06/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

											(Amount in 3)				
Sl.	Name of cre-	Details of claim receive		Details of claim admitted						Amount	Amount	Amount		Remarks	
110										of conti-	of any	of claim	of claim	, if any	
1	ditor	antor d		<u> </u>						ngent	mutual	not	under		
1.		Date of	Amou nt	Amount	Nature	Amount	Amount	Whether	%	claim	dues,	admitted	verifica-		
		receipt	claimed	of claim	of	covered	covered	related	voting		that		tion		
				admitte d	claim	by secur	by guar	party?	share in		may be				
	i .:			·		-ity	antee		CoC		set-off		,		
1						interest					·				
1.	UCO	16/06/2022	5,67,78,631	5,67,78,631	Secured	1,29,01,000	1,85,65,000	No	83.71%	0	0	0	0		
		and			,										
		revised													
1		Form C				[.									
1		received								•	<i></i>	ı	g		
	1	on						,							
1		22/06/2022													
		22/00/2022				<u> </u>									

Tara Chand Sharma

Interim Resolution Professional

In the matter of M/s Balaji Lifestyle

Technologies Private Limited

(CIN: U52602RJ2008PTC025717)

IBBI Reg. No. IBBI/IPA-002/IP-N00218/2017-2018/10670

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